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C.A.No. 5880-5889 OF 1997

ITEM NO.102

COURT NO. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Part-heard

Civil Appeal Nos.5880-5889/1997@@

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M/S. KONKAN RLY. CORPORATION LTD. & ANR.

Appellant (s)

VERSUS

M/S. RANI CONST. PVT. LTD.

Respondent (s)

(With office report)

WITH

Civil Appeal Nos.713-714/1999

(With office report)

Civil Appeal No.715/1999

(With office report)

Civil Appeal No.716/1999

(With office report)

Civil Appeal Nos.2037-2040/1999

(With office report)

Civil Appeal No.2041/1999

(With office report)

Civil Appeal Nos.2042-2044/1999

(With office report)

Civil Appeal No.4311/1999

(With office report)

Civil Appeal No.4312/1999

(With appln. for permission to place addl. documents on record
and with prayer for interim relief and office report)

Civil Appeal No.4324/1999

(With office report)

Civil Appeal No.4356/1999

(With office report)

Civil Appeal No.7304/1999

(With office report)

Civil Appeal Nos.7306-7309/1999

(With office report)

Date : 16/01/2002 These appeals were called on for hearing today.

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CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Konkan Railway Corporation Ltd.: | Mr. S.K. Dholakia, Sr.Adv.
| Mr. Atul Y. Chitale, Adv.
| Mr. Sanjiv Sen, Adv.
| Mrs. Suchitra Atul Chitale, Adv.

For Appellant(s)@@
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in CAs.715 & 716/99: Mr. B.K. Satija, Adv.

in CAs.2041/99 & 2042-44/99: Mr. S. Muralidhar, Adv.

in CA 4356/99: Mr. V.B. Saharya, Adv.
for M/s. Saharya & Co., Adv.

in CAs.7304/99 & 7306-09/99 (UOI): | Mr. Soli J. Sorabjee, A.G.
| Mr. S. Ganesh, Sr.Adv.
| Mr. P.P. Malhotra, Sr.Adv.
| Mr. Dhruv Mehta, Adv.
| Mr. Prateek Jalan, Adv.
| Mrs. Anil Katiyar, Adv.
| Mr. V.K. Verma, Adv.

For Respondent (s)@@
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in CAs.5880-89/97: Mr. P. Nagesh, Adv.
Mr. K.V. Mohan, Adv.

in CAs.5880-89/97: Mr. S. Guru Krishna Kumar, Adv.
Mr. L.C. Tolat, Adv.
Mr. S.R. Setia, Adv.

in CAs.713-714/99: Mr. B.K. Satija, Adv.

in CAs.2037-40/99: Mr. S. Muralidhar, Adv.

in CA 4311/99: Mr. Dushyant Dave, Sr.Adv.
Mr. P.S. Sudheer, Adv.
Mr. K.J. John, Adv.
Mr. P. Venugopal, Adv.

in CAs.4312, 4324/99, 7304,7306-09/99: Mr. Narendra M. Sharma, Adv.
Mr. R.K. Sanghi, Adv.
Mr. Rajesh Prasad Singh, Adv.

in CA 4356/99: Mr. Hari Shankar K., Adv.

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UPON hearing counsel the Court made the following
O R D E R

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Mr. S.K.Dholakia, learned counsel appearing for M/s.
Konkan Railway Corporation Ltd., resumed his arguments at

10.55 a.m. and concluded at 3.35 p.m. Learned counsel for appellants in other matters adopted the arguments of Mr.Dholakia.

The matters remained part-heard.

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(T.I. Rajput) (N. Annapurna) (Shelly Sengupta)
Court Master Court Master Court Master

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Item No.101 (PH) Court No.1 Date:17.1.2002

CORAM & APPEARANCES: As on 16.1.2002

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Mr.Soli J.Sorabjee, the learned Attorney General, appearing for the Union of India, commenced his arguments at 10.40 a.m. and concluded at 12.10 p.m. Thereafter, Mr.Dushyant Dave, learned counsel appearing for the respondents in C.A.No.4311/99, made his submissions upto 12.30 p.m. Thereafter, in rejoinder, Mr.Dholakia argued the matter upto 12.45 p.m.
Hearing concluded. The Court reserved its judgment.

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(T.I. Rajput) (N. Annapurna) (Shelly Sengupta)
Court Master Court Master Court Master.